

SLP(C)No. 11892 OF 2002
ITEM No.MM-2

Court No. 6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11892/2002

(From the judgement and order dated 20/05/2002 in CW 2247/02
of The HIGH COURT OF DELHI AT N. DELHI)

AMAR SINGH

Petitioner (s)

VERSUS

COMMISSIONER OF MCD & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For Petitioner (s)

Mr. H.K. Puri, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Taken on Board.
The special leave petition is dismissed.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master